

cars by the then Chairman Railway Board on April 4, 1995 being adhered to; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) to (f) Yes, Sir. Pantry Car services are provided on certain long distance trains having journey time more than 30 hours subject to availability of Pantry Car, vestibuling and room in trains. However, in case of Rajdhani/Shatabdi and certain Inter-City Express trains pantry car services are provided even on trains having lesser journey time duly considering the importance of the trains, duration of its stoppages and adequacy of catering services enroute.

The above policy is in conformity with judgement of the National Consumers and Disputes Redressal Commission who have directed that all superfast trains having journey time over 30 hours should be provided with pantry car facility.

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Alleged Corruption in Ambala Cantt.

3672. SHRI AMAN KUMAR NAGRA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Community Hall which was being constructed at R.A. Bazar, Ambala Cantt. fell down/collapsed as reported in the Indian Express dated November 25, 1998;

(b) if so, whether the Ministry received any complaint about the prevailing corruption amongst officials of Ambala Cantonment Board;

(c) if so, the details thereof; and

(d) the action taken thereon?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Due to premature removal of the shuttering by the labourers of the Contractor before the Reinforced Concrete Cement could get settled, a projection on one side of the Community Hall had collapsed. The President Cantonment Board called for a report on the incident even prior to the publication of the news report.

(b) to (d) Various types of complaints of corruption as and when received by the Government as well as the DGDE are promptly enquired and investigated into. Constant efforts are made to prevent corruption in all the Cantonment Boards.

182-276
11.03 hrs.

Motion (5)

MOTION OF CONFIDENCE IN THE COUNCIL OF MINISTERS

[Translation] 182

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE) : Mr. Speaker, Sir. I beg to move :—

“That this House expresses its confidence in the Council of Ministers.”

I would like to speak something in favour of the motion but before speaking, I would like to listen as to what opposition wants. It is obvious that the opposition wants to remove my Government but the picture is not clear as to what the opposition wants and I would like to make sure that this picture becomes clear in this discussion so that the House as well as the nation can take decision. Though the opposition can remain silent on this if it thinks so because we are going to achieve victory ultimately and its clear picture is likely to emerge. Still, it is the demand of the democracy that those who want to remove the Government, should clearly state about the type of Government they want to form. Who will lead this Government? What will be the programme of this Government? That is why I am giving opportunity to the opposition to speak and then, at the end, I will reply in detail.

[English]

MR. SPEAKER : Motion moved :

“That this House expresses its confidence in the Council of Ministers.”

[Translation] 182

SHRI SHARAD PAWAR (Baramati) : Mr. Speaker Sir, the motion that has been moved in the House by the hon'ble leader of the House...*(Interruptions)*

SHRI CHAMAN LAL GUPTA (Udhampur) : The leader of opposition stood up to speak and nobody clapped...*(Interruptions)*

SHRI MULAYAM SINGH YADAV (Sambhal) : We are not hired bandsman, nor flatterers ...*(Interruptions)*

SHRI SHARAD PAWAR : I rise to oppose if. Apart from opposing it, I would like to assure the people of the country that when we oppose this motion, then at the same time, we are absolutely clear about the type of alternative which we can provide. All our friends who are going to help us in this regard, have talked about this and as Lalu Prasad Yadavji has said...*(Interruptions)* The burden of formation of a